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Title: Introduction of the Constitution(Amendment) Bill, 2014 (Amendment of Article 316).

SHRI M.K. RAGHAVAN (KOZHIKODE): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI M.K. RAGHAVAN : I introduce the Bill.

15.41 ½ hrs.